

Annexure-5

Name of the corporate debtor: **INFRO-ALLIANCE TRADING PRIVATE LIMITED**; Date of commencement of Liquidation: **February 17, 2023** ; List of Stakeholders as on: **March 23, 2023** List of operational creditors (Government dues)

(Amount in INR)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted		Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim						Whether related party?
1	State Tax Officer- Mumbai Mr. Sandeep A. Ekbote C-710 (Nodal -7) Mumbai	Sales Tax	06/03/2023	Interest : Rs. 35,36,840	NIL	Interest Payable as per Assessment Order for the period 2009-10 under MVAT Act, 2002	NA	NA	NA	35,36,840	Interest Amount, hence not admitted	NA
2	State Tax Officer Mr. Anil Anant Ghadi C-142, Nodal-9, Mumbai	Sales Tax	13/03/2023	Rs : 21,55,21,773/- Principal : Rs. 5,07,09,829/- Interest : Rs. 11,40,97,115/- Penalty : Rs. 5,07,14,829	5,07,09,829	Assessment Order under Section 23 of the MVAT Act, 2002 for the period 2010-11	NA	25.10%	NA	16,48,11,944	Interest & Penalty Amount, hence not admitted	NA
3	State Tax Officer Mr. Sanjay Sawant C-506 Nodal-10, Mumbai	Sales Tax	03/03/2023	Rs. 4,16,84,087 Principal : Rs. 2,65,34,971/ Interest : Rs. 1,51,49,116/-	2,65,34,971	Assessment Order under Section 23 of the MVAT Act, 2002 for the period 2009-10	NA	13.13%	NA	1,51,49,116	Interest & Penalty Amount, hence not admitted	NA
			TOTAL	26,07,42,700	7,72,44,800			38.23 %		18,34,97,900		

